

LOK SABHA
UNSTARRED QUESTION NO. 1774
To be answered on 9th December, 2015

Indians Trapped/Stranded Abroad

1774. SHRI P.R. SUNDARAM:

SHRI NANA PATOLE:

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

प्रवासी भारतीय कार्य मंत्री

(a) whether the Government is aware of several cases wherein hundreds of migrant Indian workers are trapped/ stranded in middle east countries due to extremely poor labour conditions;

(b) if so, the number of cases that came to light during the last three years and the current year, country-wise;

(c) whether the Government proposes to raise this matter in the Gulf Cooperation Council (GCC); and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS
GENERAL V.K. SINGH (RETD.)

(a) & (b): As per information made available to this Ministry by Indian Missions in 14 Middle East Countries, in December 2015, the information with respect to Indian workers trapped/stranded is given at Annexure.

(c) & (d): Government of India has signed MoUs with 6 Gulf Countries, namely UAE, Qatar, Kuwait, Oman, Bahrain and Kingdom of Saudi Arabia to provide, inter-alia that the host country will take measures for protection and welfare of the workers in organized sector and the recruitment and terms of employment will be in conformity with the laws of both the Countries.

To ensure implementation of the MoUs, Joint Working Groups have been constituted which meet to find solutions to bilateral labour problems.

ANNEXURE

Information of “Indians Trapped/ Stranded Abroad” as referred to in para (a) & (b) of reply to Question No. 1774 dated 09-12-2015.

S. No.	Country	2012	2013	2014	2015
		No. of Stranded/ Trapped	No. of Stranded/ Trapped	No. of Stranded/ Trapped	No. of Stranded/ Trapped
1	Libya	Nil	Nil	Nil	Nil
2	Iran	Nil	Nil	Nil	Nil
3	Oman	2386	1748	1358	413
4	Iraq	Nil	Nil	Nil	Nil
5	Israel	Nil	Nil	Nil	Nil
6	Yemen	Nil	Nil	Nil	Nil
7	Kingdom of Saudi Arabia	2781 **	2608 **	3548 **	2472 **
8	UAE	1783	1220	2094	1444
9	Bahrain	27	17	44	22
10	Kuwait	3593	2887	3033	3236
11	Syria	Nil	Nil	Nil	Nil
12	Jordan	Nil	Nil	Nil	Nil
13	Egypt	Nil	Nil	Nil	Nil
14	Qatar	Nil	Nil	Nil	Nil

**Most of the cases pertain to labourers who don't have any proper employment contract.